

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 02nd March, 2020

No. 60 /A: The services of Mr. Nalin Kumar, Presiding Officer, Labour Court, Jamshedpur are recalled from the State Government and on repatriation to the parent department, he is transferred and appointed/posted as Principal Secretary to Hon'ble The Chief Justice with immediate effect.

By order of the Court,
Sd/-(Ambuj Nath)
Registrar General


Memo. No. _____ / Apptt. ___dated Ranchi the 02nd March, 2020

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Ambuj Nath)
Registrar General

Memo. No. 1028 _____ / Apptt. ___dated Ranchi the 02nd March, 2020

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar (Administration) I/c / O/o the Registrar (Vigilance) / O/o the Registrar (Establishment) / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / I/c PPS to Hon'ble the Chief Justice / I/c CPC High Court of Jharkhand, Ranchi / Treasury Officer, Doranda Treasury, Doranda, Ranchi / Treasury Officer, Jamshedpur Treasury, Jamshedpur / Principal District & Sessions Judge, Jamshedpur for information and the Officer concerned for information with a direction to hand over the charge of his Court & Office and join the assigned post with immediate effect.


2.3.20
Registrar General